

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000012/2023	MUKUNDA PADA BARAL VS TAHASILDAR CUM LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, KEONJHAR	PARTHA SARATHI DAS VS	// ()
2	ARBP/000036/2023	BIBEK JENA VS M/S MAHINDRA AND MAHINDRA FINANCE SERVICE LTD.	BADRINARAYAN PANDA 2 VS	// ()
3	BLAPL/0005604/2023	DIPAK PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	TUSRA /209 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) Spl/0000114/2022
4	BLAPL/0005605/2023	TRIDEV DHARUA VS STATE OF ODISHA	PRASANTA KUMAR ROUTH VS	ATTABIRA /73 /2022 DIST.AND SESSIONS JUDGE,BARGARH(Bargarh) CT/0000083/2022
5	BLAPL/0005606/2023	CHANDRAMANI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2023
6	BLAPL/0005607/2023	LABA PAIKA VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE SADAR /383 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000080/2022
7	BLAPL/0005608/2023	GAJARAJ MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /201 /2010 A.D.J.,NAWAPARA(Nuapada) ST/0000036/2022
8	BLAPL/0005609/2023	SATYA NARAYAN YADAV VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT TOWN /74 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000031/2021
9	BLAPL/0005610/2023	SAYEED AHMED VS ENFORCEMENT DIRECTORATE(ED), KOLKATA	MRUGANKA MAULI PATNAIK VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha) CMC/0000047/2017
10	BLAPL/0005611/2023	MITHUN KHATUA VS STATE OF ODISHA	CHIRANJIB ROUTH VS	TALCHER TOWN /647 /2022 A.D.J.,TALCHER(Anugul) CT/0000005/2023
11	BLAPL/0005612/2023	MD. SONU ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	JASHIPUR /76 /2023 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR(Mayurbhanj) CT/0000079/2023

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12	BLAPL/0005613/2023	PRAKASH NAGA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /106 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000108/2023
13	BLAPL/0005614/2023	RAJESH KUMAR PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	NAYAPALLI P.S. /123 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000272/2023
14	BLAPL/0005615/2023	DASA KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000079/2022
15	BLAPL/0005616/2023	SHIBU PANDA @ SAMEER KU. PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOLANGIR TOWN /120 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000017/2023
16	BLAPL/0005617/2023	A. KALIA VS STATE OF ODISHA	KUMAR PARIJA VS	CHANDRASEKHARPUR /118 /2021 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE(POCSO) BBSR(Khordha) CT/0000060/2021
17	BLAPL/0005618/2023	JENIS NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	NAYAPALLI P.S. /159 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000231/2023
18	BLAPL/0005619/2023	M.D. SAHAZADA ALAM VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KEONJHAR SADAR /21 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000040/2023
19	BLAPL/0005620/2023	M.D. SAHAZADA ALAM VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KEONJHAR TOWN /14 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000046/2023
20	BLAPL/0005621/2023	M.D. SAHAZADA ALAM VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KEONJHAR TOWN /15 /2023 () //
21	BLAPL/0005622/2023	JATHARAM MURMU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /26 /2022 () //
22	BLAPL/0005623/2023	DAMODAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
23	BLAPL/0005624/2023	TAUTI KADAMPALI	BALARAM KHARA	BANDHUGOAN /122 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005625/2023	BHABINI @ BHABANI BEHERA	AMIT KUMAR NATH	ANGUL TOWN /803 /2018
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005626/2023	BANSIDHAR ROURAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /418 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005627/2023	UTKAL BEHERA	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005628/2023	KRUSHNA CHANDRA BEHERA	ANIRUDHA DAS	SARANGADA /27 /2015
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005629/2023	SANTOSH KUMAR PRADHAN	RAMANI KANTA PATTANAİK	COLLIERY /137 /2019
		VS	VS	()
		STATE OF ODISHA (O.P.I.D)		//
29	BLAPL/0005630/2023	SANTOSH KUMAR PRADHAN	RAMANI KANTA PATTANAİK	S.P.(CID-CRL),CUTTACK /17 /2019
		VS	VS	()
		STATE OF ODISHA (O.P.I.D)		//
30	BLAPL/0005631/2023	DAHAN JANI	NIRANJAN LENKA	BANIGOCHA /38 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005632/2023	KRUSHNA CHANDRA NATHA	SARBESWAR SAHOO	MANCHESWAR P.S. /344 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005633/2023	PRADEEP KUMAR RAUTARAY	SUJATA JENA	INFOVALLY UPD BHUBANESWAR /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005634/2023	JITENDRA KUMAR NAG	BABITA SAHU	ORKEL /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005635/2023	DIPU NAIK	PRAKASH KUMAR SAMAL	DHENKANAL SADAR /30 /2023
		VS	VS	()

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35	BLAPL/0005636/2023	STATE OF ODISHA ARUNA GOUDA VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /89 /2023 ()
36	BLAPL/0005637/2023	STATE OF ODISHA MANGULU NAYAK VS	PVS NANAJI ACHARY VS	// JEYPORE MAHILA /17 /2023 ()
37	BLAPL/0005638/2023	STATE OF ODISHA BHANU ORAM VS	SAURAV TIBREWAL VS	// DHANUPALI /126 /2023 ()
38	BLAPL/0005639/2023	STATE OF ODISHA LAXMIDHAR MALIK @ NAKHIA VS	SATYA NARAYAN MISHRA VS	// KHANTAPADA /298 /2020 ()
39	BLAPL/0005640/2023	STATE OF ODISHA MARTIN @ BISWAJIT HANSDA VS	SOUMYA RANJAN DAS VS	// TANGARPALI /143 /2022 ()
40	BLAPL/0005641/2023	STATE OF ODISHA MAHESWAR @ HAPPY PRADHAN VS	NISHIKANTA MISHRA VS	// KANTAMAL /68 /2023 ()
41	BLAPL/0005642/2023	STATE OF ODISHA BIJAY BALIARSINGH @ BIJAY KUMAR BALIARSINGH VS	ANIL KUMAR PAUL VS	// KHURDA P.S. /254 /2012 ()
42	BLAPL/0005643/2023	STATE OF ODISHA SURAJ SINGH VS	JUGALA KISHORE PANDA VS	// GOLANTHARA (BERHAMPUR) /24 /2022 ()
43	BLAPL/0005644/2023	STATE OF ODISHA BITLU @ SOUMYAJIT MOHANTY VS	BHARAT BHUSAN ROUSTRAY VS	// BANTALA /183 /2023 ()
44	BLAPL/0005645/2023	STATE OF ODISHA MADAN PRADHAN VS	RABINDRA NATH PRUSTY VS	// BOUDH /163 /2022 ()
45	BLAPL/0005646/2023	STATE OF ODISHA INDRA @ INDRAMANI KUA VS	RABINDRA NATH PRUSTY VS	// JHARSUGUDA /439 /2016 ()
		STATE OF ODISHA		//

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46	BLAPL/0005647/2023	RAMAKANTA NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAUNISUNI /82 /2022 () //
47	BLAPL/0005648/2023	CHANDRAMANI PRUSTY VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /114 /2021 () //
48	BLAPL/0005649/2023	CHANDRAKANTA BANCHHOR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHATILI /269 /2022 () //
49	BLAPL/0005650/2023	SURAJ KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
50	BLAPL/0005651/2023	RAJESH MAJUMDAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
51	BLAPL/0005652/2023	SONU KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
52	BLAPL/0005653/2023	RAJIB KUMAR PALLEI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /243 /2023 () //
53	CMAPL/0000389/2023	ADHIRA CHANDRA DAS VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000390/2023	KUBERAPURI MERCHANT ASSOCIATION, BBSR VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// () //
55	CMP/0000570/2023	SUMIT AGARWAL VS AMIT KUMAR AGARWAL	SIDHARTHA MISRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Fao/0000025/2021
56	CMP/0000571/2023	SATYAJIT ROY VS BRATI ROY@ DAS	GOUTAM CHARAN ROUT VS	// () //
57	CMP/0000572/2023	SHESADEV PATTANAIAK	GOPAL CHANDRA PANIGRAHI	//

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		VS	VS	CIVIL JUDGE (JD),BOLANGIR(Balangir)
58	CMP/0000573/2023	BIKASH CHANDRA SAHU SUMEET AGARWALLA	SUSANTA KUMAR DASH	CS/0000081/2013
		VS	VS	//
59	CMP/0000574/2023	SABITA MOHANTA GIRIJA RANI HOTA	SATYA NARAYAN MOHAPATRA	//
		VS	VS	//
60	CMP/0000575/2023	ERAGULA DIPAS KUMAR SARAB DILESWAR SAYOO	SAROJ RANJAN SUBUDHI	//
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
61	CMP/0000576/2023	EXECUTIVE DIRECTOR, JINDAL INDIA THERMAL POWER PLANT, DERANG CHANDRA TANTY @ CHANDRAMANI TANTY	LAXMIDHAR DASH	CS/0000041/2019
		VS	VS	//
62	CONTC/0003501/2023	LINGARAJ TANTY BIRENDRA KUMAR DEO	T.K.J. SAMANTA	//
		VS	VS	//
63	CONTC/0003502/2023	ANU GARG, I.A.S. TIKUNU SAHU	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	//
64	CONTC/0003503/2023	ASWATHY S., I.A.S. MAMATA DASH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	//
65	CONTC/0003504/2023	ASWATHY S., I.A.S. JUGAL KISHORE SAHU	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	//
66	CONTC/0003505/2023	ASWATHY S., I.A.S. KIRAN KUMAR BEHERA	ADV.	//
		VS	VS	//
67	CONTC/0003506/2023	ANU GARG, I.A.S. RAMESH CHANDRA MOHAPATRA	ADV.	//
		VS	VS	//
68	CONTC/0003507/2023	G. MATHIVATHANAN, IAS LAXMIDHAR DAS	ADV.	//
		VS	VS	//

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69	CONTC/0003508/2023	G. MATHIVATHANAN, IAS LAXMIDHAR BALIARSINGH VS	ADV. VS	// // ()
70	CONTC/0003509/2023	G. MATHIVATHANAN, IAS GUNADHAR SAMANTARA VS	ADV. VS	// // ()
71	CONTC/0003510/2023	DIPAK KUMAR DAS OAS A RAJESH KUMAR TARINI VS	ADV. VS	// // ()
72	CONTC/0003511/2023	S.AWASTHY, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. RAJENDRA KUMAR MANNA @ RAJENDRA MANNA SANJAY KUMAR PARIDA VS		// // ()
73	CONTC/0003512/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. RABINARAYAN MISHRA VS	BIREN SANKAR TRIPATHY VS	// // ()
74	CONTC/0003513/2023	ROOPA ROSHAN SAHOO, IAS KARUNAKAR MAHANTA VS	ASHUTOSH MOHANTA VS	// // ()
75	CONTC/0003514/2023	PURNA CHANDRA SETHY, DISTRICT EDUCATION OFFICER, KEONJHAR BIPIN BIHARI NAYAK VS	BAMADEV BARAL VS	// // ()
76	CONTC/0003515/2023	SALINI PANDIT, IAS SAROJALAXMI DASH VS	BAMADEV BARAL VS	// // ()
77	CONTC/0003516/2023	NIKHIL PAVAN KALYAN, IAS DURGAMADHAB PATI VS	GOPINATH SETHI VS	// // ()
78	CONTC/0003517/2023	DEO RANJAN KUMAR SINGH ABIDANANDA MOHANTY VS	ADV. VS	// // ()
79	CONTC/0003518/2023	PATIL ASHISH ISWAR, IAS AMIT KUMAR PADHY @ AMIT KUMAR PADHI VS	RAJAT KUMAR PANDA VS	// // ()
		C.D.M.O., PURI		//

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80	CONTC/0003519/2023	NARAYAN MANIK VS MANORANJAN MOHAPATRA, OAS (I)	ADV. VS	// 0 //
81	CONTC/0003520/2023	DR. AMIYA KUMAR MOHAPATRA VS DR. JAGDISH KINKAR CHAND, SUB DIVISIONAL VETERINARY OFFICER, NILAGIRI	ADV VS	// 0 //
82	CONTC/0003521/2023	NAGENDRANATH DASH MOHAPATRA VS DATTATRAYA BHAUSAHEB SINDE, COLLECTOR CUM D.M., BALASORE	ADV. VS	// 0 //
83	CONTC/0003522/2023	ANJALI BHOWMIK VS BISHNUPADA SETHI, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
84	CONTC/0003523/2023	RUDRA PRASAD DWIBEDI VS BISHNUPADA SETHY, IAS	ADV. VS	// 0 //
85	CONTC/0003524/2023	N.SMITA REKHA VS DR.ARUN KUMAR PADHY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT	ADV VS	// 0 //
86	CONTC/0003525/2023	CHOUDHURY SANGRAM KESHARI MOHANTY VS SHALINI PANDIT, SECY., H AND W DEPT., BBSR	RAMESH AGARWAL VS	// 0 //
87	CONTC/0003526/2023	JYOTI PRAKASH RATH VS BISHAL DEV, ADDL. CHIEF SECY. FINANCE DEPT.	RANJAN KUMAR BEHERA VS	// 0 //
88	CONTC/0003527/2023	SURESH CHANDRA SAMAL VS STATE OF ODISHA	ADV VS	// 0 //
89	CONTC/0003528/2023	MOCHIRAM CHAULIA VS STATE OF ODISHA	ADV VS	// 0 //
90	CONTC/0003529/2023	RAGHUNATH MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
91	CONTC/0003530/2023	LALITA MOHAN MISHRA	ADV	//

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		VS	VS	()
92	CONTC/0003531/2023	ASHUTOSH KULKARNI, SPECIAL CERTIFICATE OFFICER, BERHAMPUR SUBASH MOHAPATRA	LAXMIDHAR DASH	//
		VS	VS	()
93	CONTC/0003532/2023	BINOD CHANDRA PANDA, BLOCK DEVLOPMENT OFFICER, BALIAPAL HASAN KHAN	ADV	//
		VS	VS	()
94	CONTC/0003533/2023	DILLIP KUMAR NAYAK, TAHASILDAR, NISCHINTAKOILI RANJAN KUMAR DAS	ADV.	//
		VS	VS	()
95	CONTC/0003534/2023	MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN JYOTI PRAKASH MOHANTY	BANSHIDHAR SATAPATHY	//
		VS	VS	()
96	CONTC/0003535/2023	SATYABRATA SAHU, I.A.S. UMAKANTA KHUNTIA	ADV	//
		VS	VS	()
97	CONTC/0003536/2023	BISHNUPADA SETHI, PRINCIPAL SECY., HIGHER EDUCATION DEPT. DHANANJAY KUMAR R	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
98	CONTC/0003537/2023	LT COL VIVEK SAXSENA, COMMANDING OFFICER, GOPALPUR MILITARY STATION HEMANTA KUMAR ROUT	ADV	//
		VS	VS	()
99	CONTC/0003538/2023	ASWASTHY S., I.A.S. DUKSHI SHYAM MEHER	AMIT PRASAD BOSE	//
		VS	VS	()
100	CONTR/0000027/2023	NAB KUMAR KONAR, GENERAL MANAGER, INDIAN OIL BHAWAN, CHANDRASEKHARPUR, BBSR ARUN KUMAR DAS	SUSANTA KUMAR BARAL	//
		VS	VS	()
101	CRLA/0000560/2023	BIMAL BARIK, SUB DIVISIONAL POLICE OFFICER, SALIPUR HADUBANDHU JENA	KURESH PRASAD DASH	BUGUDA /32 /2012
		VS	VS	()
102	CRLA/0000561/2023	STATE OF ODISHA PRATAP PATEL	HEMANTA KUMAR MUND	KUCHINDA /124 /2015
		VS	VS	()

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103	CRLA/0000562/2023	STATE OF ODISHA KIRAN BHUE VS	SUSANTA KUMAR MISHRA VS	// LOISINGHA(BOLANGIR) /110 /2015 ()
104	CRLMC/0002403/2023	STATE OF ODISHA KARTIKA SAHU VS	SAROJ KUMAR PADHY VS	// / /0 ()
105	CRLMC/0002404/2023	STATE OF ODISHA JOGESH BAIGA VS	PRASANTA KUMAR ROURAY VS	// AMBABHONA /59 /2020 S.D.J.M.,BARGARH(Bargarh) CT/0000401/2020
106	CRLMC/0002405/2023	STATE OF ODISHA SAMSON EMEKA ALIKA VS	RAGHUNATH PRADHAN VS	CYBER CRIME AND E.O, BALASORE /4 /2022 ()
107	CRLMC/0002406/2023	STATE OF ODISHA RAMACHANDRA SAHU VS	AMIT KUMARSAHU VS	// SORO /186 /2002 J.M.F.C.,SORO(Baleshwar) CT/0000369/2002
108	CRLMC/0002407/2023	STATE OF ODISHA TAPAN DALAI@THURA VS	SK. ZAFARULLA VS	BALIAPAL /26 /2016 ()
109	CRLMC/0002408/2023	STATE OF ODISHA TOFAN KUMAR NAYAK VS	SOUBHAGYA SWAIN VS	// MALGODOWN /60 /2017 ()
110	CRLMC/0002409/2023	STATE OF ODISHA BABALU KUMAR DEB@BABULA DEBA VS	BIPIN KUMAR NAYAK VS	// BALLIGUDA /221 /2021 ()
111	CRLMC/0002410/2023	STATE OF ODISHA JAGAT JIVAN PANI VS	SIVA SANKAR CHAINI VS	// BADAGODA P.S. /302 /2021 ()
112	CRLMC/0002411/2023	UNION OF INDIA RUKMAN MAHANANDIA VS	NIRANJAN PANDA VS	// / /0 ()
113	CRLMC/0002412/2023	STATE OF ODISHA SK. IMRAN VS	ALOK KUMAR MOHAPATRA VS	// TANGI /115 /2022 ()
		STATE OF ODISHA		//

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114	CRLMC/0002413/2023	BAMAN BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NANDIPADA /151 /2020 () //
115	CRLMC/0002414/2023	AMBIKA PRASADA DASH VS PRATAP BHOI	DEBASNAN DAS VS	/ /0 () //
116	CRLMP/0001011/2023	LALAT KISHORE JENA VS STATE OF ODISHA	AMRITA MISHRA VS	/ /0 () //
117	CRLMP/0001012/2023	SACHITRA MALLA VS STATE OF ODISHA	GOURI KUMAR RATH VS	/ /0 () //
118	CRLMP/0001013/2023	SURYANANDA BISWAL VS STATE OF ODISHA	BASUDEV BARIK VS	/ /0 () //
119	CRLMP/0001014/2023	BRUNDABAN PANDI VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	/ /0 () //
120	CRLMP/0001015/2023	JAYARAM PRADHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	/ /0 () //
121	CRLMP/0001016/2023	KUNI MALLIK VS STATE OF ODISHA	DINABANDHU NAYAK VS	/ /0 () //
122	CRLMP/0001017/2023	NIRANJAN DASH VS REPUBLIC OF INDIA	HARIPAD MOHANTY VS	KOTPAD /159 /2016 () //
123	CRLREV/0000268/2023	MANOJ KUMAR NAYAK VS SURYA NARAYAN MOHANTY	VS	/ /0 () //
124	CRLREV/0000269/2023	RAMA CHANDRA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /40 /2008 () //
125	CRLREV/0000270/2023	PRASANNA PRASAD PANDA	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /40 /2008

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLREV/0000271/2023	AMIT KUMAR PANDA	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /39 /2008
		VS	VS	()
		STATE OF ODISHA		//
127	CRLREV/0000272/2023	AMIT KUMAR PANDA	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /40 /2008
		VS	VS	()
		STATE OF ODISHA		//
128	CRLREV/0000273/2023	MITRA BHANU PANDA	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /39 /2008
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000274/2023	MITRA BHANU PANDA	MOHENDRA KUMAR MOHAPATRO	JUNAGARH /40 /2008
		VS	VS	()
		STATE OF ODISHA		//
130	FAO/0000232/2023	B.M., M/S. UNITED INDIA INSURANCE CO. LTD.	PRAKASH KUMAR MOHANTY	//
		VS	VS	()
		KASINATH SETHY		//
131	FAO/0000233/2023	TUNI ROUT	SUBASH CHANDRA PRADHAN	//
		VS	VS	()
		UNION OF INDIA		//
132	MACA/0000476/2023	SARAT KUMAR PATI	SATYABHUSAN DAS	//
		VS	VS	()
		JAY PRAKASH SHAW		//
133	MACA/0000477/2023	RASHMITA BEHERA	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		TOHIT KHAN		//
134	MACA/0000478/2023	K. JAGANNATH PATRO	PRADEEP KUMAR MISHRA	//
		VS	VS	()
		TRILOCHAN SAHU		//
135	MACA/0000479/2023	M/S. NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//
		VS	VS	()
		BATI BANRA		//
136	MACA/0000480/2023	GOPAL BHOI	BISHNU BRATA SINGH	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	MACA/0000481/2023	DAMBARUDHAR KUMURA M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS	VS	// // ()
138	MACA/0000482/2023	SANJUKTA SINGH MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD VS	VS	// // ()
139	MACA/0000483/2023	BHIMSEN SABAR M/S. ORIENTAL INSURANCE CO. LTD. VS	SACHIDANANDA NAYAK VS	// // ()
140	MATA/0000169/2023	NIRU NAG KSHITISH PARIDA VS	M.B.DAS VS	// // ()
141	MATA/0000170/2023	SUHASINI PARIDA PRAMOD KUMAR ROUT VS	BIBHU PRASAD TRIPATHY VS	// // ()
142	MATA/0000171/2023	PUSPITA ROUT AKSHAYA KUMAR KANHAR VS	BIBHUTI BHUSAN MISHRA VS	// // ()
143	RPFAM/0000166/2023	GEETANJALI KANHAR SITAKANTA BEHERA VS	ACHYUTANANDA PATTANAİK VS	// // ()
144	RPFAM/0000167/2023	AHALYA BEHERA HITESH PANDA VS	SURYAKANTA DASH VS	// // ()
145	RSA/0000203/2023	PUJA DASH KRUSHNA CHANDRA BARIK VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
146	RSA/0000204/2023	HEMALATA BARIK RAMESH SOREN VS	SUMANTA MALIK VS	// // 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) RFA/0000160/2022
147	RSA/0000205/2023	STATE OF ODISHA RAMA MAHARANA VS	SANJIV JOSHI VS	// // ()
		TRINATH MAHARANA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RSA/0000206/2023	SUKANTI BEHERA VS	BIBEKANANDA BHUYAN VS	// ()
149	RVWPET/0000200/2023	SRI LAXMI NARAYAN MAHAPRABHU BIJE M/S.SOCIETY FOR ENVIRONMENTAL PROMOTION	ASHOK KUMAR PANIGRAHI SHRADDHASHREE ROUTRAY	// // ()
150	RVWPET/0000201/2023	STATE OF ODISHA ODISHA MINING CORPORATION LTD. VS	ASHOK KUMAR PANIGRAHI VS	// // ()
151	RVWPET/0000202/2023	RIO TINTO ORISSA MINING PVT. LTD. SUJATA DAS VS	ADV VS	// // ()
152	RVWPET/0000203/2023	JYOSH NARANI SAHOO BHUBANESWAR MUNICIPAL CORPORATION, BBSR VS	NIRANJAN PANDA 1 VS	// // ()
153	TRP(C)/0000185/2023	RAJU KUMAR MADHUSMITA PANDA VS	CHITTA RANJAN SAHU VS	// // ()
154	TRPCRL/0000048/2023	GANESWAR SATAPATHY SHRADHASHREE ROUTRAY VS	SOMALEEN PATTNAIK VS	// // /0
155	WA/0001055/2023	PADMABATI PARIDA PRAMOD KUMAR DAS VS	LAXMAN BHOI VS	// // ()
156	WA/0001056/2023	STATE OF ODISHA VS	GAJENDRANATH ROUT, A.S.C. VS	// // ()
157	WA/0001057/2023	HARIHAR GUMANSINGH STATE OF ODISHA VS	UTTAM KUMAR SAHOO, A.S.C. VS	// // ()
158	WA/0001058/2023	KHIROD KUMAR DAS STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A. VS	// // ()
159	WA/0001059/2023	DHARANIDHARA JENA UNION OF INDIA	SUDHIR KUMAR PATRA,S,C(I.A AND A.D)	// //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0001060/2023	PRAFULLA CHANDRA MOHANTY PRESIDENT ODAGAON SERVICES COOPERATIVE SOCIETY	CHANDRA SAHU	//
		VS	VS	0
161	WA/0001061/2023	DEEPAK KUMAR CHOUDHURY THE ASSESSING OFFICER CUM SUB DIVISIONAL OFFICER	ELECTRICAL, BALASORE	//
		VS	VS	0
162	WA/0001062/2023	APPELLATE AUTHORITY CUM EE CUM DY. ELECTRICAL INSPECTOR, BALASORE STATE OF ODISHA	BIBHUPRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
163	WA/0001063/2023	PRAMOD KUMAR PATRA STATE OF ODISHA	SATYA SUNDAR KANUNGO, A.G.A.	//
		VS	VS	0
164	WA/0001064/2023	TRINATH MOHARANA STATE OF ODISHA	SATYA SUNDAR KANUNGO, A.G.A.	//
		VS	VS	0
165	WA/0001065/2023	SARBESWAR DAS STATE OF ODISHA	SATYA SUNDAR KANUNGO, A.G.A.	//
		VS	VS	0
166	WA/0001066/2023	NIRANJAN PRADHAN STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
167	WA/0001067/2023	PANCHANAN SARANGI STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
168	WA/0001068/2023	SAHADEBA PRADHAN STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
169	WA/0001069/2023	RAJESH KUMAR BISHI STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
170	WP(C)0016547/2023	AYESH TANWIR MALATI MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0016548/2023	STATE OF ODISHA BHUBAN MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
172	WP(C)/0016549/2023	STATE OF ODISHA JAJNESWAR DEHURY VS	PRATIK DASH VS	// // 0
173	WP(C)/0016550/2023	STATE OF ODISHA KAMAL GOUD VS	BHASKAR SAMANTARAY VS	// // 0
174	WP(C)/0016551/2023	STATE OF ODISHA KUNU MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
175	WP(C)/0016552/2023	STATE OF ODISHA KUNTI NAIK VS	DURGESH NARAYAN RATH VS	// // 0
176	WP(C)/0016553/2023	STATE OF ODISHA JOHN FERDINAND KERKETTA VS	DURGESH NARAYAN RATH VS	// // 0
177	WP(C)/0016554/2023	STATE OF ODISHA PRANATOSH ACHARYA VS	BISWAJIT MAHARANA VS	// // 0
178	WP(C)/0016555/2023	STATE OF ODISHA MARKANDA MAJHI VS	BHASKAR SAMANTARAY VS	// // 0
179	WP(C)/0016556/2023	STATE OF ODISHA BIJAY SURIN VS	DURGESH NARAYAN RATH VS	// // 0
180	WP(C)/0016557/2023	STATE OF ODISHA BULBUL DANDASENA VS	DURGESH NARAYAN RATH VS	// // 0
181	WP(C)/0016558/2023	STATE OF ODISHA SWAYAMBAR TANDI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0016559/2023	PATHANI SAMANTA NURSING CENTRE (G.N.M) VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
183	WP(C)/0016560/2023	DIBAKAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	WP(C)/0016561/2023	HIMADRI JAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
185	WP(C)/0016562/2023	SUKADEB BAGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
186	WP(C)/0016563/2023	JILLA PADHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
187	WP(C)/0016564/2023	ANANTA KUMAR PANDEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	WP(C)/0016565/2023	SURENDRANATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0016566/2023	SAHU METALIKS PVT. LTD. BARBIL VS THE UNION OF INDIA	MANAS RANJAN DHAL VS	// 0 //
190	WP(C)/0016567/2023	TRINATH SA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
191	WP(C)/0016568/2023	BISHNU KUMAR MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
192	WP(C)/0016569/2023	SANA BHOI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
193	WP(C)/0016570/2023	RABINARAYAN BHOI	PRADEEP KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0016571/2023	PRADEEP MAJHI @ PRADEEP KUMAR MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0016572/2023	ASHOK KUMAR MAHAPATRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0016573/2023	HARIHAR LENKA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0016574/2023	LINGARAJ MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0016575/2023	BISHIKESHAN SA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0016576/2023	PADMABATI MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016577/2023	PRAFULLA KUMAR BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0016578/2023	DINABANDHU RANA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0016579/2023	BAILOCHAN MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0016580/2023	GOPINATH NAG	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0016581/2023	S.M CHARITABLE EDUCATIONAL TRUST, SUNDARGARH	SUBHR PALIT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0016582/2023	STATE OF ODISHA JAYAPHULA GOUD VS	SALAUDDIN KHAN VS	// // ()
206	WP(C)/0016583/2023	STATE OF ODISHA BISHIKESHAN PUTEL VS	MANOJ KUMAR PATI VS	// // ()
207	WP(C)/0016584/2023	STATE OF ODISHA GOBARDHAN NAYAK VS	PRADEEP KUMAR DAS VS	// // ()
208	WP(C)/0016585/2023	STATE OF ODISHA MANARANJAN SWAIN VS	MANOJ KUMAR PATI VS	// // ()
209	WP(C)/0016586/2023	STATE OF ODISHA BHAGIRATHI MAJHI VS	SALAUDDIN KHAN VS	// // ()
210	WP(C)/0016587/2023	STATE OF ODISHA JANMEJAYA MAJHI VS	SALAUDDIN KHAN VS	// // ()
211	WP(C)/0016588/2023	STATE OF ODISHA BISMITA BISOI VS	PARTHA SARATHI NAYAK VS	// // ()
212	WP(C)/0016589/2023	STATE OF ODISHA SARADA PRASAD PARIDA VS	BISWABIHARI MOHANTY VS	// // ()
213	WP(C)/0016590/2023	STATE OF ODISHA HAREKRUSHNA PANDA VS	MANOJ KUMAR PATI VS	// // ()
214	WP(C)/0016591/2023	STATE OF ODISHA DAMBARUDHAR SAHU VS	SALAUDDIN KHAN VS	// // ()
215	WP(C)/0016592/2023	STATE OF ODISHA HEERA HARIJAN VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0016593/2023	HIRAN @ HIRANYA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
217	WP(C)/0016594/2023	SHRABANTI MARNDI VS PRINCIPAL SECY. TO GOVT. OF ODISHA, FOREST AND ENVIRONMENT DEPT.	GOPAL KRUSHNA NANDA VS	// 0 //
218	WP(C)/0016595/2023	SANUJA NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
219	WP(C)/0016596/2023	RAMAKANTA ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
220	WP(C)/0016597/2023	BALARAM BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
221	WP(C)/0016598/2023	JAYARAM NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
222	WP(C)/0016599/2023	PARSURAM NAIK VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
223	WP(C)/0016600/2023	GAUTAM MALHOTRA VS IDBI BANK LTD.,BBSR	SARADA PRASANNA SARANGI VS	// 0 //
224	WP(C)/0016601/2023	RABINDRANATH BEHERA VS SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
225	WP(C)/0016602/2023	JANMEJAY MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
226	WP(C)/0016603/2023	HEERADHAR @ HIRADHAR NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
227	WP(C)/0016604/2023	KINEI BISWAL	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016605/2023	JAGABANDHU MALLICK	HIMANSU SEKHAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016606/2023	PADMINI MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0016607/2023	PRADIP KUMAR NAIK	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0016608/2023	MANOJ KUMAR SATPATHY	ABHISEK MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016609/2023	SHISHUPAL BAGAR	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0016610/2023	BENUDHAR PASSAYAT	DIGAMBAR SETHI	//
		VS	VS	0
		THE SECY., REVENUE DEPT., BBSR		//
234	WP(C)/0016611/2023	SASHIBHUSAN MEHER	AKANSH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016612/2023	AMAR SINGH BENGRA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016613/2023	BINAPANI RAJ	BEDPRAKASH DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016614/2023	PRAVAS RANJAN MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016615/2023	PRATAP KUMAR ROUT	MANOJ KUMAR PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0016616/2023	STATE OF ODISHA SAROJ KUMAR ROUT VS	SIDHESWAR MALLIK VS	// // 0
240	WP(C)/0016617/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	MANOJ KUMAR PATI VS	// // 0
241	WP(C)/0016618/2023	STATE OF ODISHA RAJ KISHORE SETHI VS	TRILOCHAN BARIK VS	// // 0
242	WP(C)/0016619/2023	UNION OF INDIA ASHISH KUMAR ROUT VS	GYANA RANJAN SETHI VS	// // 0
243	WP(C)/0016620/2023	STATE OF ODISHA CHABI BARIK VS	SANJIB MOHANTY VS	// // 0
244	WP(C)/0016621/2023	STATE OF ODISHA TARUN PADHAN VS	MANOJ KUMAR PATI VS	// // 0
245	WP(C)/0016622/2023	STATE OF ODISHA DEBASHIS PARIDA VS	GYANA RANJAN SETHI VS	// // 0
246	WP(C)/0016623/2023	STATE OF ODISHA PRASANNA KUMAR PAIKARAY VS	RABINDRA NATH PAL VS	// // 0
247	WP(C)/0016624/2023	THE STATE TAX OFFICER, CT AND GST, JATNI CIRCLE SURENDRANATH NAYAK VS	SWAPNIL ROY VS	// // 0
248	WP(C)/0016625/2023	STATE OF ODISHA SUDHANSU SEKHAR KHILAR VS	GYANA RANJAN SETHI VS	// // 0
249	WP(C)/0016626/2023	STATE OF ODISHA NIMAIN CHARAN DAS VS GOVT. OF ODISHA	SUJATA JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0016627/2023	GOURANGA SAHOO VS HADUBANDHU SAHOO	BRAHMANANDA TRIPATHY VS	// 0 //
251	WP(C)/0016628/2023	RABINDRA KUMAR DAS VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
252	WP(C)/0016629/2023	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
253	WP(C)/0016630/2023	DR. PRAVAT KUMAR JOSHI VS COMMNR. CUM SECY., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
254	WP(C)/0016631/2023	SUNIL KUMAR NANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
255	WP(C)/0016632/2023	SUBASH CHANDRA NAYAK VS STATE TAX OFFICER, CT AND GST, JATNI CIRCLE	RABINDRA NATH PAL VS	// 0 //
256	WP(C)/0016633/2023	JEYPORE EVANGELICAL LUTHERAN CHURCH, KORAPUT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
257	WP(C)/0016634/2023	RABI DAS VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
258	WP(C)/0016635/2023	SAKTI RANJAN SENAPATI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
259	WP(C)/0016636/2023	DAITARI PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
260	WP(C)/0016637/2023	SUBASINI SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
261	WP(C)/0016638/2023	PRASANNA KUMAR PARIDA	JANAKIKANTA MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016639/2023	JAYA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0016640/2023	JAYAKRISHNA MAHAPATRA	JANAKIKANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016641/2023	BABAJI SAHU	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016642/2023	DABAR PURTY	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016643/2023	UMAKANTA JENA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016644/2023	DR. PRIYANKA SUBHADARSINI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016645/2023	L.PADMANAVA ACHARY	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016646/2023	GOLAK BIHARI DAS	SURENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0016647/2023	CHITARANJAN JENA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016648/2023	BUDDHADEV SAMAL	HIMANSU SEKHAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016649/2023	BISHNU CHARAN ROUT	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0016650/2023	STATE OF ODISHA BHARAT CH. SWAIN VS	LALIT SAHU VS	// // ()
274	WP(C)/0016651/2023	STATE OF ODISHA MANIKESWARI CONSTRUCTION, KALAHANDI VS	SASWAT KUMAR ACHARYA VS	// // ()
275	WP(C)/0016652/2023	STATE OF ODISHA AJAY KUMAR GIRI VS	GYANA RANJAN SETHI VS	// // ()
276	WP(C)/0016653/2023	STATE OF ODISHA PRAHALLAD MALLIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0016654/2023	STATE OF ODISHA HARISHANKAR BANIKA SANGHA, BOLANGIR VS	PRASANNA KUMAR MISHRA VS	// // ()
278	WP(C)/0016655/2023	STATE OF ODISHA JAGANNATH CHINARA VS	PRASANTA KUMAR NANDA VS	// // ()
279	WP(C)/0016656/2023	STATE OF ODISHA RAJESWARI SANDHA VS	PRANAB KUMAR SAMANTRAY VS	// // ()
280	WP(C)/0016657/2023	STATE OF ODISHA PRASANNA KUMAR PATRA VS	PRASANTA KUMAR NANDA VS	// // ()
281	WP(C)/0016658/2023	STATE OF ODISHA AKSHAYA KUMAR SAMAL VS	SURENDRA KUMAR SAHOO VS	// // ()
282	WP(C)/0016659/2023	STATE OF ODISHA INDIAN RAILWAY EMPLOYEES COMMITTEE FOR MONUMENTAL MONUMENTAL PRESERVATION SCHEME(IRMOPS), DHENKANAL/ VS	MONUMENTAL MONUMENTAL PRESERVATION SCHEME(IRMOPS), DHENKANAL/ VS	// // ()
283	WP(C)/0016660/2023	UNION OF INDIA ASHOK KUMAR DASH MOHAPATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // () //

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FILING REPORT AS ON :17/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0016661/2023	SUKANTI PRABHA PATI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
285	WP(C)/0016662/2023	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	PRASANT KUMAR NAYAK VS	// 0 //
286	WP(C)/0016663/2023	BRUNDABAN ROUT VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
287	WP(C)/0016664/2023	BHABASHANKAR ACHARYA VS COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
288	WP(C)/0016665/2023	MUKUT LAKRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
289	WP(C)/0016666/2023	BIRENDRA BHUE VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
290	WP(C)/0016667/2023	BANABIHARI DHAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
291	WP(C)/0016668/2023	SUDARSHAN SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
292	WP(C)/0016669/2023	MAMI KARAPATI VS SECRETARY,HEALTH AND FAMILY WELFARE DEPTT.	SANDHYARANI PANI VS	// 0 //
293	WP(C)/0016670/2023	UDAYANATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
294	WP(C)/0016671/2023	PRAMOD KUMAR DEO VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
295	WP(C)/0016672/2023	RASTRIYA GRAMANCHAL SEBA SAMITI, DHENKANAL	ANIL DAN MOHAN SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0016673/2023	MAMINA PATRA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0016674/2023	RAJKISHORE PADHY	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0016675/2023	SUMITRA NAYAK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0016676/2023	PRABODH MOHANTY	PRATAP CHANDRA MOHAPATRA	//
		VS	VS	0
		RAJENDRA TOSAWAD		//
300	WP(C)/0016677/2023	DR. BAISHNAVA CHARANA DAS	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0016678/2023	BHASKAR BHOI	SURAJ MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0016679/2023	MADHUSUDAN PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0016680/2023	BHAGABAN MOHANTY	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0016681/2023	SRINIBAS PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0016682/2023	HAREKRUSHNA DANDASENA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		KHIRADHAR AMAT		//
306	WP(C)/0016683/2023	BASANTA KUMAR DASH	NIRANJAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0016684/2023	STATE OF ODISHA NABAKISHORE MALIK VS	PRAFULLA KUMAR BISWAL VS	// // ()
308	WP(C)/0016685/2023	STATE OF ODISHA ABHIRAM DAS VS	LAMBODAR PRADHAN VS	// // ()
309	WP(C)/0016686/2023	TAHASILDAR, MAHAKALAPARA JAGANNATH BISWAL VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
310	WP(C)/0016687/2023	STATE OF ODISHA DURYADHAN BEHERA VS	LAMBODAR PRADHAN VS	// // ()
311	WP(C)/0016688/2023	TAHASILDAR, MAHAKALAPARA SISIR KUMAR BEHERA VS	LAXMIKANTA MOHANTY VS	// // ()
312	WP(C)/0016689/2023	STATE OF ODISHA DILPREET SINGH CHHABRA VS	KSHIROD KUMAR SAHOO VS	// // ()
313	WP(C)/0016690/2023	INCOME TAX OFFICER, ROURKELA BHASKAR SAMAL VS	AMITAV DAS VS	// // ()
314	WP(C)/0016691/2023	TAHASILDAR, MAHAKALPADA AJAY KUMAR PRUSTY VS	SWAYAMJIT ROUT VS	// // ()
315	WP(C)/0016692/2023	STATE OF ODISHA SITARAM DEHERI VS	ATMAJIT MANMITH DAS VS	// // ()
316	WP(C)/0016693/2023	STATE OF ODISHA RAJIB ROUT @ RAJENDRA ROUT VS	AMITAV DAS VS	// // ()
317	WP(C)/0016694/2023	TAHASILDAR, MAHAKALPADA MANALIPRAVA BAGARTI VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0016695/2023	JADUMANI MOHANTA VS CHAIRMAN CUM MD, OSRTC, BBSR	SHASHI BHUSAN JENA VS	// 0 //
319	WP(C)/0016696/2023	AJAY KUMAR JENA VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
320	WP(C)/0016697/2023	PABITRA NARAYAN SENAPATI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
321	WP(C)/0016698/2023	GANGADHARA TARAI VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
322	WP(C)/0016699/2023	SASHIKANTA BEHERA VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
323	WP(C)/0016700/2023	DULLAVA PRADHAN VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
324	WP(C)/0016701/2023	RABINDRANATH ROUT VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
325	WP(C)/0016702/2023	GANGPUR SHRMIK SANGH, SUNDARGARH VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
326	WP(C)/0016703/2023	ASHISA KUMAR SWAIN VS UNION OF INDIA	SOUBHAGYA SUNDAR DAS VS	// 0 //
327	WP(C)/0016704/2023	SADAN MUDULI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
328	WP(C)/0016705/2023	ALEKHA SWAIN VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
329	WP(C)/0016706/2023	SATYAJIT SENAPATI	MANORANJAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0016707/2023	SENIOR BM, BANK OF BARODA, PARADEEP BRANCH RANJAN KUMAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
331	WP(C)/0016708/2023	STATE OF ODISHA PROMOD KUMAR SAMANTARAY	NIRANJAN PANDA	//
		VS	VS	0
332	WP(C)/0016709/2023	STATE OF ODISHA JIBANANANDA MOHANTY @ JIBAN MOHANTY	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
333	WP(C)/0016710/2023	UNION OF INDIA SRIDHAR SAMAL	AMITAV DAS	//
		VS	VS	0
334	WP(C)/0016711/2023	TAHASILDAR, MAHAKALPADA M/S MD. MUNTEZAR RAHMAN, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
335	WP(C)/0016712/2023	CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI DURGA PRASAD DAS	SWADHIN KESARI SINGH	//
		VS	VS	0
336	WP(C)/0016713/2023	STATE OF ODISHA SATRUGHNA ROUT	AMITAV DAS	//
		VS	VS	0
337	WP(C)/0016714/2023	TAHASILDAR, MAHAKALPADA DINESH DANGRI	SWADHIN KESARI SINGH	//
		VS	VS	0
338	WP(C)/0016715/2023	STATE OF ODISHA DEVI DAS @ PREETI KULAYE	KAPILA CHARAN NAYAK	//
		VS	VS	0
339	WP(C)/0016716/2023	KANAK DURGA DASARI @ DASARI KANAKA DURGA JAGANNATH BEHERA	SWADHIN KESARI SINGH	//
		VS	VS	0
340	WP(C)/0016717/2023	STATE OF ODISHA MADAN MOHAN MUDULI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0016718/2023	STATE OF ODISHA MONALISHA DASH VS	RANJIT MOHANTY VS	// // ()
342	WP(C)/0016719/2023	STATE OF ODISHA HARIHAR DASH VS	SATYAJIT BEHERA VS	// // ()
343	WP(C)/0016720/2023	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0016721/2023	STATE OF ODISHA MAHENDRA BEHERA VS	DIPTIRANJAN MOHAPATRA VS	// // ()
345	WP(C)/0016722/2023	STATE OF ODISHA SUSANTA KUMAR JENA VS	SAMEER KUMAR DAS VS	// // ()
346	WP(C)/0016723/2023	STATE OF ODISHA ASHIS KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
347	WP(C)/0016724/2023	STATE OF ODISHA SARAT CHANDRA SUBUDHIRAY VS	SARAT CHANDRA SAMAL VS	// // ()
348	WP(C)/0016725/2023	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	AMITAV DAS VS	// // ()
349	WP(C)/0016726/2023	TAHASILDAR, MAHAKALPADA SEBA GHASI VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0016727/2023	STATE OF ODISHA BADAL SAHOO VS	AMITAV DAS VS	// // ()
351	WP(C)/0016728/2023	TAHASILDAR, MAHAKALPADA ASHIS KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0016729/2023	BIRENDRA MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0016730/2023	SRIKANTA PARIJA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
354	WP(C)/0016731/2023	RUPAKAR BARIK VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
355	WP(C)/0016732/2023	LALITARANI DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
356	WP(C)/0016733/2023	BIJAYA SAMAL VS TAHASILDAR, MAHAKALPADA	AMITAV DAS VS	// 0 //
357	WP(C)/0016734/2023	JHUNUBALA SAHOO VS THE CEO, TPCODL, BBSR	SATYABRATA MOHANTY VS	// 0 //
358	WP(C)/0016735/2023	GOURANGA CHANDRA SAHOO VS THE CEO, TPCODL, BBSR	SATYABRATA MOHANTY VS	// 0 //
359	WP(C)/0016736/2023	ARJUN MALLIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
360	WP(C)/0016737/2023	MAA DENGUREI MAHILA SAMITI, NAYAGARH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
361	WP(C)/0016738/2023	ARAKSHITA PANDA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
362	WP(C)/0016739/2023	SUSHILA MALLICK VS ODISHA LEGISLATEI ASSEMBLY, BBSR	HIMANSHU SEKHAR MISHRA VS	// 0 //
363	WP(C)/0016740/2023	BIJAYA KUMAR DASH	DIGAMBARA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0016741/2023	BASANTA KUMAR SATAPATHY	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0016742/2023	TAPAN KUMAR BASU	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0016743/2023	DHIRAJ LAL COLLEGE, BAHALDA	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0016744/2023	COMMERCIAL ESTATE SMALL SCALE INDUSTRIES ASSOCIATION, ROURKELA		//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0016745/2023	M/S.BELESWAR ENGINEERING WORKS, CUTTACK	PADMAJA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0016746/2023	GOBINDA BEHERA	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0016747/2023	PRAVAKAR JENA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0016748/2023	BAYAMAN PANDA	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0016749/2023	GIRIDHARI MATHA, PURI	DINESH KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0016750/2023	RAMANI RANJAN ROUT	NRUSINGH CHARAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0016751/2023	RAJASHREE MALLICK	JAJATI KISHORE MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0016752/2023	STATE OF ODISHA GANESH PUJHARI VS	BISWA PRAKASH DHAL VS	// // ()
376	WP(C)/0016753/2023	S.D.O.(ELECTRICAL), TPWODL, KALUNGA DAITARI BEHERA VS	ASIT KUMAR DASH VS	// // ()
377	WP(C)/0016754/2023	THE COLLECTOR ,KHURDA TUNIA BHOI VS	NIRANJAN PANDA VS	// // ()
378	WP(C)/0016755/2023	STATE OF ODISHA BANALATA DASH VS	SUSANTA KUMAR DASH VS	// // ()
379	WP(C)/0016756/2023	STATE OF ODISHA AVINASH BISWAL VS	RANJIT MOHANTY VS	// // ()
380	WP(C)/0016757/2023	STATE OF ODISHA TARA PRASAD MISHRA VS	NRUSINGH CHARAN ROUT VS	// // ()
381	WP(C)/0016758/2023	STATE OF ODISHA AMARJEET KAUR VS	SUSANTA KUMAR DASH VS	// // ()
382	WP(C)/0016759/2023	STATE OF ODISHA GURUBARI BHOI VS	NIRANJAN PANDA VS	// // ()
383	WP(C)/0016760/2023	STATE OF ODISHA S.SURYA NARAYAN PATRO VS	SIDHARTH PRASAD DAS VS	// // ()
384	WP(C)/0016761/2023	STATE OF ODISHA RAMAN KUMAR SINGH VS	ABHISHEK MOHANTY VS	// // ()
385	WP(C)/0016762/2023	UNION OF INDIA PRASANTA KUMAR SETHI VS	RABINDRA NATH PRUSTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0016763/2023	ASHOK KUMAR SETHI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
387	WP(C)/0016764/2023	SAKHINA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
388	WP(C)/0016765/2023	M/S S.N.MOHANTY, BBSR VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
389	WP(C)/0016766/2023	GURUPRASAD PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
390	WP(C)/0016767/2023	MAMCHAND DHANWAR VS MCL, BURLA	AVIJIT PATNAIK VS	// 0 //
391	WP(C)/0016768/2023	SANATAN NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
392	WP(C)/0016769/2023	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
393	WP(C)/0016770/2023	MATHURANANDA MALLIK VS THE EE, TPCODL, CUTTACK	BHUBAN MOHAN BHUYAN VS	// 0 //
394	WP(C)/0016771/2023	DASARATHA PENTHEI VS RABINDRA KUMAR RANA	DILLIP KUMAR PATTANAYAK VS	// 0 //
395	WP(C)/0016772/2023	RENUBALA BHOI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
396	WP(C)/0016773/2023	S. SURYANARAYAN MURTHY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
397	WP(C)/0016774/2023	SITANSU KUMAR BADAPANDA	SUSANTA KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0016775/2023	NIRMAL KUMAR SETHI	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0016776/2023	SUSMITA SENAPATI	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0016777/2023	SUNIL KUMAR AGARWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
401	WP(C)/0016778/2023	SUBRATA DASH	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0016779/2023	PUSPA PASARI	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		ASSESSING OFFICER, A.U. OF N.F.A.C, NEW DELHI.		//
403	WP(C)/0016780/2023	JITA PRAKASH SINGH	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0016781/2023	SAROJINI SARANGI	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0016782/2023	PRAKASH SAHOO	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
406	WP(C)/0016783/2023	RABINDRANATH MAHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0016784/2023	JAYASHREE TRIPATHY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0016785/2023	SHIBARAM BISWAL	ASHIS KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0016786/2023	THE STATE OF ODISHA ASHOK KUMAR SAHOO VS	BISWABIHARI MOHANTY VS	// // ()
410	WP(C)/0016787/2023	STATE OF ODISHA DEEPAK RANJAN KHILAR VS	SUSANTA KUMAR DASH VS	// // ()
411	WP(C)/0016788/2023	STATE OF ODISHA ANANTA PRASAD GAHAN VS	DHANESWAR BEHERA VS	// // ()
412	WP(C)/0016789/2023	STATE OF ODISHA SWATISMITA BARAL VS	PITAMBAR ACHARYA VS	// // ()
413	WP(C)/0016790/2023	ROJINA SWAIN SUJATA SWAIN VS	SUSANTA KUMAR DASH VS	// // ()
414	WP(C)/0016791/2023	STATE OF ODISHA PRAFULLA CHANDRA PATI VS	BHABANI SANKAR MISHRA VS	// // ()
415	WP(C)/0016792/2023	STATE OF ODISHA KESHAB CHANDRA SAHU VS	ANIL KUMAR BEHERA VS	// // ()
416	WP(C)/0016793/2023	STATE OF ODISHA ADHAR CHANDRA PATI VS	BHABANI SANKAR MISHRA VS	// // ()
417	WP(C)/0016794/2023	STATE OF ODISHA LAXMIDHAR SAHOO VS	SUDHIR KUMAR MALLICK VS	// // ()
418	WP(C)/0016795/2023	TAHASILDAR, KHORDA ASHOK KUMAR PATI VS	BHABANI SANKAR MISHRA VS	// // ()
419	WP(C)/0016796/2023	STATE OF ODISHA SANATAN MUDULI VS	ANIL KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0016797/2023	PRATAP KESHARI PATI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
421	WP(C)/0016798/2023	SATYANARAYAN DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
422	WP(C)/0016799/2023	GATIKRUSHNA MALLICK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
423	WP(C)/0016800/2023	BIJAYALAXMI RAIGURU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
424	WP(C)/0016801/2023	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
425	WP(C)/0016802/2023	BHIMSEN MALIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
426	WP(C)/0016803/2023	KRUPASINDHU PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
427	WP(C)/0016804/2023	SANTOSH KUMAR PADHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
428	WP(C)/0016805/2023	SUDHANSU SEKHAR PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
429	WP(C)/0016806/2023	RASHMI RANJAN BASTIA VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
430	WP(C)/0016807/2023	SOUBHAGYA CHAND VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
431	WP(C)/0016808/2023	PRAMODINI DASH	HARA PRASAD RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
432	WP(C)/0016809/2023	STATE OF ODISHA PRADEEP KUMAR PRADHAN	SATYABRATA SATAPATHY	//
		VS	VS	0
433	WP(C)/0016810/2023	STATE OF ODISHA GORIMANI SUNANI	RANJIT SAMAL	//
		VS	VS	0
434	WP(C)/0016811/2023	STATE OF ODISHA PRABODH KUMAR PATNAIK	DILLIP KUMAR MOHANTY	//
		VS	VS	0
435	WP(C)/0016812/2023	UNION OF INDIA JAGANNATH NAIK	SATYABRATA SATAPATHY	//
		VS	VS	0
436	WP(C)/0016813/2023	STATE OF ODISHA DAMODAR PATI	RANJIT SAMAL	//
		VS	VS	0
437	WP(C)/0016814/2023	STATE OF ODISHA RATNAKAR DASH	DILLIP KUMAR MOHANTY	//
		VS	VS	0
438	WP(C)/0016815/2023	UNION OF INDIA BIJAYANI DALBEHERA	RANJIT SAMAL	//
		VS	VS	0
439	WP(C)/0016816/2023	STATE OF ODISHA BINODINI BEHERA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
440	WP(C)/0016817/2023	STATE OF ODISHA LAMBODAR MOHANTA	RANJIT SAMAL	//
		VS	VS	0
441	WP(C)/0016818/2023	STATE OF ODISHA PRATIVA PANDA	RANJIT SAMAL	//
		VS	VS	0
442	WP(C)/0016819/2023	STATE OF ODISHA SUBRAT KUMAR PANIGRAHI	BANSHIDHAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0016820/2023	STATE OF ODISHA GUNANIDHI CHHATRIA VS	SATYABRATA SATAPATHY VS	// // ()
444	WP(C)/0016821/2023	STATE OF ODISHA BHARAT CHANDRA BHOI VS	RANJIT SAMAL VS	// // ()
445	WP(C)/0016822/2023	STATE OF ODISHA LAXMAN CHARAN NANDI VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
446	WP(C)/0016823/2023	STATE OF ODISHA SANTANU KUMAR SAGADIA VS	SATYABRATA SATAPATHY VS	// // ()
447	WP(C)/0016824/2023	STATE OF ODISHA ARCHANA PANI VS	RANJIT SAMAL VS	// // ()
448	WP(C)/0016825/2023	STATE OF ODISHA SAROJ KUMAR PARIDA VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
449	WP(C)/0016826/2023	STATE OF ODISHA GANESH CHANDRA PANIGRAHI VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
450	WP(C)/0016827/2023	STATE OF ODISHA DEBENDRA SAHU VS	RANJIT SAMAL VS	// // ()
451	WP(C)/0016828/2023	STATE OF ODISHA BISHNU CHARAN SAHU VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
452	WP(C)/0016829/2023	STATE OF ODISHA MADHUSUDAN NAYAK VS	RANJIT SAMAL VS	// // ()
453	WP(C)/0016830/2023	STATE OF ODISHA GOBINDA CHANDRA NATH VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0016831/2023	BHAGABAN DHARUA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
455	WP(C)/0016832/2023	RANKAMANI KHETI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
456	WP(C)/0016833/2023	ANURJA MAJHI VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
457	WP(C)/0016834/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
458	WP(C)/0016835/2023	PURNA CHANDRA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
459	WP(C)/0016836/2023	PRADEEP KUMAR PATRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
460	WP(C)/0016837/2023	LAXMINARAYAN NAYAK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
461	WP(C)/0016838/2023	KISHORE CHANDRA PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
462	WP(C)/0016839/2023	KRUPASINDHU PANDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
463	WP(C)/0016840/2023	LAKSHAMAN KUMAR SALIMA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
464	WP(C)/0016841/2023	SANJAY DAS VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
465	WP(C)/0016842/2023	JAGABANDHU BEHERA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0016843/2023	B.SRINIVAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0016844/2023	M/S MANORAMA DAIRY, KENDRAPARA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0016845/2023	KRISHNA KESHAB DAS	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0016846/2023	MANI THELA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0016847/2023	OLAKANA MELANA PADIA SURAKHYA COMMITTEE	ADARSH KAL	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0016848/2023	PUSPITA PAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0016849/2023	SATYA NARAYAN BAG	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0016850/2023	RABINDRANATH MOHANTY	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0016851/2023	NETRANANDA BISWAL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0016852/2023	M/S WEIGHTRACK INDIA PVT. LTD.,BBSR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
476	WP(C)/0016853/2023	PANKAJINI NAYAK	RANJIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :17/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0016854/2023	STATE OF ODISHA NEPAL SETH VS	RANJIT SAMAL VS	// // ()
478	WP(C)/0016855/2023	STATE OF ODISHA DHANURDHAR CHAMPATIRAY VS	PRABODHA CHANDRA NAYAK VS	// // ()
479	WP(C)/0016856/2023	STATE OF ODISHA HARI NARAYAN PANDA VS	RANJIT SAMAL VS	// // ()
480	WP(C)/0016857/2023	STATE OF ODISHA BIBEKANANDA ADABAR VS	RANJIT SAMAL VS	// // ()
481	WP(C)/0016858/2023	STATE OF ODISHA MADHABANANDA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()
482	WP(C)/0016859/2023	THE PRINCIPAL SECY.,RURAL DEVELOPMENT DEPT.,BBSR SATYA NARAYAN HOTA VS	RANJIT SAMAL VS	// // ()
483	WP(C)/0016860/2023	STATE OF ODISHA SHIBA SHANKAR NAIK VS	RANJIT SAMAL VS	// // ()
484	WP(C)/0016861/2023	STATE OF ODISHA SAROJ KUMAR NAYAK VS	RANJIT SAMAL VS	// // ()
485	WP(C)/0016862/2023	STATE OF ODISHA SUSHREE MISHRA VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
486	WP(C)/0016863/2023	STATE OF ODISHA DAMODAR MALLIK VS	SUBRAT KUMAR DAS VS	// // ()
487	WP(C)/0016864/2023	STATE OF ODISHA DR. SOMANATH SETHI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0016865/2023	SURSEN GUDIA VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// () //
489	WPCRL/0000069/2023	PRADEEP KUMAR SETHY VS STATE OF ODISHA	A.DEB KUMAR VS	// () //
490	ABLAPL/0005002/2023	ABANI GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /120 /2023 () //
491	ABLAPL/0005003/2023	PARSURAM MISHRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NAUGAON /121 /2023 () //
492	ABLAPL/0005004/2023	ALI HUSEN SAHA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /134 /2023 () //
493	ABLAPL/0005005/2023	AKHILA NAIK @ BABULA NAIK VS STATE OF ODISHA	DEBENDRA DHAR VS	MAHABIROD /39 /2023 () //
494	ABLAPL/0005006/2023	DIBAKAR MALLIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /66 /2023 () //
495	ABLAPL/0005007/2023	LADU KISHORE JENA @ GOLA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /272 /2023 () //
496	ABLAPL/0005008/2023	MADHUMALA MISHRA @ MADHU MISHRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	NAUGAON /121 /2023 () //
497	ABLAPL/0005009/2023	CHAGLU @ SURENDRA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /279 /2023 () //
498	ABLAPL/0005010/2023	MURALIDHAR NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KANPUR /84 /2021 () //
499	ABLAPL/0005011/2023	BRAHMANANDA ROUT	RAMAKANTA PANDA	DHENKANAL TOWN /322 /2023

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FILING REPORT AS ON :17/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0005012/2023	STATE OF ODISHA KRUSHNA CHANDRA PATRA	RAJIB LOCHAN PATTNAIK	// JEYPORE TOWN /281 /2020
		VS	VS	()
501	ABLAPL/0005013/2023	STATE OF ODISHA B.MOHAN REDDY @ BASI MOHAN REDDY	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /239 /2019
		VS	VS	()
502	ABLAPL/0005014/2023	STATE OF ODISHA DIPAK KUMAR BEHERA	KISHORE KUMAR SAHOO	// CHANDABALI /66 /2023
		VS	VS	()
503	ABLAPL/0005015/2023	STATE OF ODISHA RAJAT NAG	BIJAYA KUMAR RAGADA	// BAREIPALI /55 /2023
		VS	VS	()
504	ABLAPL/0005016/2023	STATE OF ODISHA JITU NAIK @ JITENDRA NAHAK	SURYAKANTA DWIBEDI	// ODAGAON /25 /2022
		VS	VS	()
505	ABLAPL/0005017/2023	STATE OF ODISHA LAXMI NARAYAN NAYAK @ LAXMIDHAR NAYAK	DHANANJAYA NAYAK	// BENTKAR (42 MOUZA) UPD CUTTACK /144 /2023
		VS	VS	()
506	ABLAPL/0005018/2023	STATE OF ODISHA SANJIT SINGH @ SINGHA	KULDEEP MOHANTY	// REMUNA /15 /2023
		VS	VS	()
507	ABLAPL/0005019/2023	STATE OF ODISHA RITESH PRADHAN	CHITTA RANJAN SAHU	// MANIABANDHA /30 /2023
		VS	VS	()
508	ABLAPL/0005020/2023	STATE OF ODISHA SASMITA PALAI	SAPAN KUMAR LENKA	// PARADEEP LOCK /176 /2023
		VS	VS	()
509	ABLAPL/0005021/2023	STATE OF ODISHA DEBA PINGUA	PRASANNA KUMAR MISHRA	// PARJANG /160 /2023
		VS	VS	()
510	ABLAPL/0005022/2023	STATE OF ODISHA TUKUNA LENKA	NIKUNJA KUMAR ROUT	// BANSADA /149 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0005023/2023	STATE OF ODISHA SADASHIBA NAYAK VS	SIVA SANKAR CHAINI VS	// KHANDAGIRI P.S. /537 /2022 ()
512	ABLAPL/0005024/2023	STATE OF ODISHA SADASHIBA NAYAK VS	SIVA SANKAR CHAINI VS	// KHANDAGIRI P.S. /537 /2022 ()
513	ABLAPL/0005025/2023	STATE OF ODISHA DHUSASAN BEHERA VS	SRIKANTA PANDA VS	// CHANDRASEKHARPUR /93 /2023 ()
514	ABLAPL/0005026/2023	STATE OF ODISHA RAJA PANDA @ AMIT KUMAR PANDA VS	SUDHIR KUMAR GHOSE VS	// BALIAPANDA /70 /2023 ()
515	ABLAPL/0005027/2023	STATE OF ODISHA JAGAT JIBAN DASH VS	BIJAYA KUMAR PARIDA VS	// KENDRAPARA SADAR /334 /2023 ()
516	ABLAPL/0005028/2023	STATE OF ODISHA ABDUL HALLIM VS	ALOK KUMAR MOHAPATRA VS	// TANGI /115 /2022 ()
517	ABLAPL/0005029/2023	STATE OF ODISHA RAHIMA BIBI VS	ALOK KUMAR MOHAPATRA VS	// TANGI /115 /2022 ()
518	ABLAPL/0005030/2023	STATE OF ODISHA SK. IMRAN VS	ALOK KUMAR MOHAPATRA VS	// TANGI /115 /2022 ()
519	ARBP(ICA)/0000001/2023	STATE OF ODISHA M/S. SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED VS SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION	SUDNYA RANJAN MOHANTY VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :17/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 WPC(OAS)/39/2016	SAROJ KUMAR DAS-MP	
2	18/2023 OJC/9337/2000	DIGAMBAR UDGATA-MP	
3	19/2023 OJC/9337/2000	DIGAMBAR UDGATA-MP	
4	43/2023 TRPCRL/48/2023	SHRADHASHREE ROUTRAY-MP	SOMALEEN PATTNAIK
5	83/2023 JCRLA/29/2020	PRAMOD KU. SAHU-MP	M.M.PATNAIK, D.R.MOHAPATRA
6	110/2023 WPC(OAC)/3758/2017	TRILOCHAN DASH-MP	
7	159/2023 CMAPL/113/2023	SAPAN KU.BANARJEE-MP	ADV.
8	173/2023 CRLMP/998/2023	SATYA PRAKASH PANDA-MP	MANAS KUMAR CHAND
9	174/2023 CRLMP/425/2023	CHANDRAKANTA KHANDEI-MP	DEBASIS TRIPATHY
10	175/2023 CRLMP/1014/2023	BRUNDABAN PANDI-MP	ASHOK KUMAR PANIGRAHI
11	176/2023 CRLMP/475/2023	BIMALESWAR SAHU-MP	SAURAV TIBREWAL
12	177/2023 CRLMP/241/2023	ANINDITA CHINERA-MP	BYOMAKESH TRIPATHY
13	178/2023 CRLMP/241/2023	ANINDITA CHINERA-MP	BYOMAKESH TRIPATHY
14	183/2023 MATA/169/2023	KSHITISH PARIDA-MP	M.B.DAS
15	184/2023 MATA/170/2023	PRAMOD KUMAR ROUT-MP	BIBHU PRASAD TRIPATHY
16	185/2023 MATA/171/2023	AKSHAYA KUMAR KANHAR-MP	BIBHUTI BHUSAN MISHRA
17	197/2023 RVWPET/197/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
18	198/2023 RVWPET/203/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	NIRANJAN PANDA 1
19	199/2023 RVWPET/203/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	NIRANJAN PANDA 1
20	200/2023 RVWPET/203/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR-MP	NIRANJAN PANDA 1
21	206/2023 TRP(C)/185/2023	MADHUSMITA PANDA-MP	CHITTA RANJAN SAHU
22	207/2023 RPFAM/166/2023	SITAKANTA BEHERA-MP	ACHYUTANANDA PATTANAIAK
23	208/2023 RPFAM/167/2023	HITESH PANDA-MP	SURYAKANTA DASH
24	209/2023 RPFAM/167/2023	HITESH PANDA-MP	SURYAKANTA DASH
25	222/2023 CONTC/4268/2022	SK. MUZAFFAR MOHAMMAD-MP	
26	372/2023	RAMA CHANDRA PANDA-MP	MOHENDRA KUMAR MOHAPATRO

27	CRLREV/269/2023 373/2023	PRASANNA PRASAD PANDA-MP	MOHENDRA KUMAR MOHAPATRO
28	CRLREV/270/2023 374/2023	AMIT KUMAR PANDA-MP	MOHENDRA KUMAR MOHAPATRO
29	CRLREV/271/2023 375/2023	AMIT KUMAR PANDA-MP	MOHENDRA KUMAR MOHAPATRO
30	CRLREV/272/2023 376/2023	MITRA BHANU PANDA-MP	MOHENDRA KUMAR MOHAPATRO
31	CRLREV/273/2023 377/2023	MITRA BHANU PANDA-MP	MOHENDRA KUMAR MOHAPATRO
32	CRLREV/274/2023 395/2023	DIVISIONAL MANAGER, ODISHA HUB, M/S. NATIONAL INSURANCE CO. LTD.-MP	
33	FAO/226/2023 396/2023	UNION OF INDIA-MP	MR. A.K. MOHANTY
34	FAO/273/2016 397/2023	B.M., M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
35	FAO/232/2023 398/2023	TUNI ROUT-MP	SUBASH CHANDRA PRADHAN
36	FAO/233/2023 399/2023	ASHOK KU.DUTTA-MP	M/S.SUBHASIS MOHANTY
37	FAO/168/2019 538/2023	SUMIT AGARWAL-MP	SIDHARTHA MISHRA
38	CMP/570/2023 539/2023	SATYAJIT ROY-MP	GOUTAM CHARAN ROUT
39	CMP/571/2023 540/2023	SUMEET AGARWALLA-MP	SUSANTA KUMAR DASH
40	CMP/573/2023 541/2023	SHESADEV PATTANAIAK-MP	GOPAL CHANDRA PANIGRAHI
41	CMP/572/2023 542/2023	BHAGABAN ROUL-MP	SAMIR KUMAR MISHRA
42	CMP/491/2023 543/2023	GIRIJA RANI HOTA-MP	SATYA NARAYAN MOHAPATRA
43	CMP/574/2023 544/2023	GIRIJA RANI HOTA-MP	SATYA NARAYAN MOHAPATRA
44	CMP/574/2023 546/2023	RAMA KR.MOHAPATRA-MP	M/S.BIJAN RAY
45	RSA/378/2014 547/2023	RAMA KR.MOHAPATRA-MP	M/S.BIJAN RAY
46	RSA/378/2014 548/2023	RAMESH SOREN-MP	SUMANTA MALIK
47	RSA/204/2023 549/2023	RAMESH SOREN-MP	SUMANTA MALIK
48	RSA/204/2023 550/2023	SHYAM SUNDAR PRADHAN-MP	SOURAV DAS
49	RSA/202/2023 551/2023	SHYAM SUNDAR PRADHAN-MP	SOURAV DAS
50	RSA/202/2023 552/2023	PREIEST PRABHUDHAN-MP	SUMITRA MOHANTY
51	RSA/613/2003 553/2023	PREIEST PRABHUDHAN-MP	KABIR KUMAR JENA
52	RSA/613/2003 554/2023	ARJUN PUHAN-MP	M/S.BISWAJIT NAYAK
53	RSA/117/2006 555/2023	ARJUN PUHAN-MP	M/S.BISWAJIT NAYAK
54	RSA/117/2006 556/2023	ARJUN PUHAN-MP	M/S.BISWAJIT NAYAK
55	RSA/117/2006 557/2023	SUKANTI BEHERA-MP	BIBEKANANDA BHUYAN
56	RSA/206/2023 769/2023	PRASANTA KUMAR SWAIN @ CHILLA-MP	TANMAYA KUMAR MOHANTY
57	BLAPL/10623/2022 770/2023	SHAIKH SHABAZ-MP	RAMDAS ACHARY
	BLAPL/5104/2023		

58	771/2023 BLAPL/4528/2022	HAPPY @ BISWAJIT MOHANTY-MP	MANAS RANJAN DHAL
59	772/2023 BLAPL/1841/2023	BASANTA SAHU @ MANTU-MP	GURUPRASAD BEHERA
60	773/2023 BLAPL/8677/2022	SUBHANKAR RAY @ SHUBAMKAR ROY-MP	CHIRANJEEV BIDYABHUSHAN
61	774/2023 BLAPL/4489/2022	AMRUT SAHU @ AMRIT-MP	
62	775/2023 BLAPL/19/2023	JOGESWAR PRADHAN-MP	
63	841/2023 MACA/476/2023	SARAT KUMAR PATI-MP	SATYABHUSAN DAS
64	842/2023 MACA/477/2023	RASHMITA BEHERA-MP	PRADEEP KUMAR MISHRA
65	843/2023 MACA/478/2023	K. JAGANNATH PATRO-MP	PRADEEP KUMAR MISHRA
66	844/2023 MACA/1027/2017	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD.-MP	
67	845/2023 MACA/1027/2017	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD.-MP	
68	846/2023 MACA/479/2023	M/S. NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
69	847/2023 MACA/480/2023	GOPAL BHOI-MP	BISHNU BRATA SINGH
70	848/2023 MACA/481/2023	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.-MPANUPAM DASH	
71	849/2023 MACA/482/2023	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTD.-MP RIMJHIMBALA PATI	
72	850/2023 MACA/815/2014	RAMESH CH.SAHOO-MP	M/S.KAPILA CH.NAYAK
73	851/2023 MACA/816/2014	JUDHISTIRA MALLICK-MP	M/S.KAPILA CH.NAYAK
74	852/2023 MACA/1113/2012	NALINIKANTA MOHARANA-MP	M/S.J.R.DASH
75	853/2023 MACA/1114/2012	AGURU RAMESH@A.RAMES-MP	M/S.J.R.DASH
76	1007/2023 ABLAPL/4391/2023	PABITRA MOHAN BAHALIA-MP	
77	1008/2023 ABLAPL/4277/2023	SURESH @ DHADU NAYAK-MP	MRITUNJAY BANERJEE
78	1009/2023 ABLAPL/2549/2023	PRANANATHA JENA-MP	
79	1010/2023 ABLAPL/14625/2022	SUJATA PATI-MP	
80	1011/2023 ABLAPL/4423/2021	K.JAGANNATH REDDY-MP	
81	1012/2023 ABLAPL/2311/2023	SISESAN BAGH-MP	
82	1013/2023 ABLAPL/2310/2023	SISESAN BAGH-MP	
83	1014/2023 ABLAPL/3277/2023	NABIN GUPTA-MP	
84	1015/2023 ABLAPL/9418/2022	KHAGESWAR DAS-MP	
85	1016/2023 ABLAPL/15224/2021	DEBENDRA BHOI-MP	
86	1017/2023 ABLAPL/1921/2023	GANGADHAR MEHER-MP	
87	1018/2023 ABLAPL/742/2023	AMAN BARIK-MP	
88	1019/2023 ABLAPL/15388/2022	DADULU @ DIBYA RANJAN DEHURY-MP	
89	1020/2023	SUJIT NAYAK @ CHINTU-MP	

90	ABLAPL/16416/2022 1021/2023	SK. BABLU-MP	
91	ABLAPL/11487/2022 1022/2023	PRABIRA ROUT-MP	
92	ABLAPL/2501/2023 1232/2023	HADUBANDHU JENA-MP	KURESH PRASAD DASH
93	CRLA/560/2023 1233/2023	HADUBANDHU JENA-MP	KURESH PRASAD DASH
94	CRLA/560/2023 1234/2023	NARAYAN PARIDA-MP	PRAFULLA CHANDRA ACHARYA
95	CRLA/272/2010 1235/2023	SURENDRA SAHU@LULU-MP	M/S.ARIJEET MISHRA M/S.SITAKANTA HOTA S.K.DW
96	CRLA/180/2011 1236/2023	PRATAP PATEL-MP	HEMANTA KUMAR MUND
97	CRLA/561/2023 1237/2023	PRATAP PATEL-MP	HEMANTA KUMAR MUND
98	CRLA/561/2023 1238/2023	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
99	CRLA/770/2021 1239/2023	KIRAN BHUE-MP	SUSANTA KUMAR MISHRA
100	CRLA/562/2023 1240/2023	KIRAN BHUE-MP	SUSANTA KUMAR MISHRA
101	CRLA/562/2023 1241/2023	KIRAN BHUE-MP	SUSANTA KUMAR MISHRA
102	CRLA/562/2023 1701/2023	KARTIKA SAHU-MP	SAROJ KUMAR PADHY
103	CRLMC/2403/2023 1702/2023	DEBJANI GHOSAL-MP	KOUSIK ANANDA GURU
104	CRLMC/1577/2023 1703/2023	PURNA CHANDRA SAHU-MP	M/S.BIRENDRA KU. PARDHI P.KHANDELWAL P.K.DU
105	CRLMC/2059/2023 1704/2023	SAMIR KUMAR NAYAK-MP	MANAS KUMAR CHAND
106	CRLMC/2255/2023 1705/2023	SAMIR KUMAR NAYAK-MP	MANAS KUMAR CHAND
107	CRLMC/2255/2023 1706/2023	TAPAN DALAI@THURA-MP	SK. ZAFARULLA
108	CRLMC/2407/2023 1707/2023	BABALU KUMAR DEB@BABULA DEBA-MP	BIPIN KUMAR NAYAK
109	CRLMC/2409/2023 1708/2023	SK.SADAM@SK.SADDAM-MP	
110	CRLMC/3130/2022 1709/2023	SK. IMRAN-MP	ALOK KUMAR MOHAPATRA
111	CRLMC/2412/2023 1710/2023	BAMAN BEHERA-MP	KISHORE KUMAR MISHRA
112	CRLMC/2413/2023 2733/2023	PRAMOD KUMAR DAS-MP	LAXMAN BHOI
113	WA/1055/2023 2734/2023	GOVT.COLLEGE OF ENGINEERING, KEONJHAR-MP	AMITABH MISHRA
114	WA/702/2022 2735/2023	GOVT. COLLEGE OF ENGINEERING,KEONJHAR-MP	AMITABH MISHRA
115	WA/703/2022 2736/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT, A.S.C.
116	WA/1056/2023 2737/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT, A.S.C.
117	WA/1056/2023 2738/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT, A.S.C.
118	WA/1056/2023 2739/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
119	WA/1057/2023 2740/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
120	WA/1057/2023 2741/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
	WA/1058/2023		

121	2742/2023 WA/1058/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
122	2743/2023 WA/1059/2023	UNION OF INDIA-MP	SUDHIR KUMAR PATRA,S.C(I.A AND A.D)
123	2744/2023 WA/1061/2023	THE ASSESSING OFFICER CUM SUB DIVISIONAL OFFICER PRADHAN MALIK MP	PRADHAN MALIK MP
124	2745/2023 WA/1062/2023	STATE OF ODISHA-MP	BIBHUPRASAD TRIPATHY, A.G.A.
125	2746/2023 WA/1062/2023	STATE OF ODISHA-MP	BIBHUPRASAD TRIPATHY, A.G.A.
126	2747/2023 WA/1062/2023	STATE OF ODISHA-MP	BIBHUPRASAD TRIPATHY, A.G.A.
127	2748/2023 WA/1063/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
128	2749/2023 WA/1063/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
129	2750/2023 WA/1063/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
130	2751/2023 WA/1065/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
131	2752/2023 WA/1065/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
132	2753/2023 WA/1065/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
133	2754/2023 WA/1064/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
134	2755/2023 WA/1064/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
135	2756/2023 WA/1064/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
136	2757/2023 WA/1066/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
137	2758/2023 WA/1066/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
138	2759/2023 WA/1066/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
139	2760/2023 WA/1067/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
140	2761/2023 WA/1067/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
141	2762/2023 WA/1067/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
142	2763/2023 WA/1068/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
143	2764/2023 WA/1068/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
144	2765/2023 WA/1068/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
145	2766/2023 WA/1069/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
146	2767/2023 WA/1069/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
147	2768/2023 WA/1069/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
148	7538/2023 WP(C)/1483/2023	SAROJINI MALIK-MP	BISWAMBAR MOHANTY
149	7539/2023 WP(C)/1760/2016	MEENAKSHI PANDA-MP	M/S.SURENDRA NATH PANDA
150	7540/2023 WP(C)/16561/2023	HIMADRI JAL-MP	BIKRAM CHANDRA GHADEI
151	7541/2023 WP(C)/16559/2023	PATHANI SAMANTA NURSING CENTRE (G.N.M)-MP	BIDYADHAR PRADHAN
152	7542/2023	JILLA PADHAN-MP	MANOJ KUMAR PATI

153	WP(C)/16563/2023 7543/2023	SAHU METALIKS PVT. LTD. BARBIL-MP	MANAS RANJAN DHAL
154	WP(C)/16566/2023 7544/2023	GOURANGA BAGARTY-MP	
155	WP(C)/14880/2023 7545/2023	BINOD NAIK-MP	
156	WP(C)/14883/2023 7546/2023	TRINATH SA-MP	MANOJ KUMAR PATI
157	WP(C)/16567/2023 7547/2023	ASHOK KUMAR MAHAPATRA-MP	TRILOCHAN NANDA
158	WP(C)/16572/2023 7548/2023	BISHIKESHAN SA-MP	MANOJ KUMAR PATI
159	WP(C)/16575/2023 7549/2023	GOPINATH NAG-MP	MANOJ KUMAR PATI
160	WP(C)/16580/2023 7550/2023	S.M CHARITABLE EDUCATIONAL TRUST, SUNDARGARHSUBIR PALIT	
161	WP(C)/16581/2023 7551/2023	BISHIKESHAN PUTELE-MP	MANOJ KUMAR PATI
162	WP(C)/16583/2023 7552/2023	MANARANJAN SWAIN-MP	MANOJ KUMAR PATI
163	WP(C)/16585/2023 7553/2023	SARADA PRASAD PARIDA-MP	BISWABIHARI MOHANTY
164	WP(C)/16589/2023 7554/2023	HAREKRUSHNA PANDA-MP	MANOJ KUMAR PATI
165	WP(C)/16590/2023 7555/2023	RAMAKANTA ROUT-MP	BISWABIHARI MOHANTY
166	WP(C)/16596/2023 7556/2023	BALARAM BARIK-MP	MANOJ KUMAR PATI
167	WP(C)/16597/2023 7557/2023	GAUTAM MALHOTRA-MP	SARADA PRASANNA SARANGI
168	WP(C)/16600/2023 7558/2023	RABINDRANATH BEHERA-MP	ULLASH CHANDRA MOHANTY
169	WP(C)/16601/2023 7559/2023	SHISHUPAL BAGAR-MP	MANOJ KUMAR PATI
170	WP(C)/16609/2023 7560/2023	AMAR SINGH BENGRA-MP	PRAVASH CHANDRA JENA
171	WP(C)/16612/2023 7561/2023	PRAVAS RANJAN MISHRA-MP	TRILOCHAN NANDA
172	WP(C)/16614/2023 7562/2023	PRATAP KUMAR ROUT-MP	MANOJ KUMAR PATI
173	WP(C)/16615/2023 7563/2023	ASHISH KUMAR ROUT-MP	GYANA RANJAN SETHI
174	WP(C)/16619/2023 7564/2023	PRAMOD KUMAR SAHOO-MP	MANOJ KUMAR PATI
175	WP(C)/16617/2023 7565/2023	SANJAY KUMAR @ SANJAY KETAN MALLIK-MP	
176	WP(C)/12933/2023 7566/2023	TARUN PADHAN-MP	MANOJ KUMAR PATI
177	WP(C)/16621/2023 7567/2023	DEBASHIS PARIDA-MP	GYANA RANJAN SETHI
178	WP(C)/16622/2023 7568/2023	SUDHANSU SEKHAR KHILAR-MP	GYANA RANJAN SETHI
179	WP(C)/16625/2023 7569/2023	PRASANNA KUMAR PAIKARAY-MP	RABINDRA NATH PAL
180	WP(C)/16623/2023 7570/2023	SANTOSH KUMAR MISHRA-MP	SIDHESWAR MOHANTY
181	WP(C)/16629/2023 7571/2023	VIGNAN VIDYALAYA, RAYAGADA-MP	PITAMBAR ACHARYA
182	WP(C)/8912/2023 7572/2023	ORISSA STATE BRIGADE SCHOOL, RAYAGADA-MP	PITAMBAR ACHARYA
183	WP(C)/8915/2023 7573/2023	N.V.R. EDUCATIONAL INSTITUTION, RAYAGADA-MP	PITAMBAR ACHARYA
	WP(C)/8919/2023		

184	7574/2023 WP(C)/8923/2023	MOTHER TERESA EDUCATIONAL INSTITUTION, RAYAGUDA	ADAMBAR ACHARYA
185	7575/2023 WP(C)/16634/2023	RABI DAS-MP	BIBHU PRASAD DAS
186	7576/2023 WP(C)/16632/2023	SUBASH CHANDRA NAYAK-MP	RABINDRA NATH PAL
187	7577/2023 WP(C)/16637/2023	SUBASINI SENAPATI-MP	SASWATI MOHAPATRA
188	7578/2023 WP(C)/16140/2023	PUJA PANDA SEBAYAT SAMITY, BBSR-MP	DWARIKA PRASAD MOHANTY
189	7579/2023 WP(C)/16734/2021	AJAY NANOTKAR-MP	NIRANJAN MAHARANA
190	7580/2023 WP(C)/16642/2023	DABAR PURTY-MP	DEBARAJ MOHANTY
191	7581/2023 WP(C)/16644/2023	DR. PRIYANKA SUBHADARSINI-MP	NIRANJAN LENKA
192	7582/2023 WP(C)/16645/2023	L.PADMANAVA ACHARY-MP	DAYANANDA MOHAPATRA
193	7583/2023 WP(C)/16653/2023	PRAHALLAD MALLIK-MP	PRAFULLA KUMAR MOHAPATRA
194	7584/2023 WP(C)/16654/2023	HARISHANKAR BANIKA SANGHA, BOLANGIR-MP	PRASANNA KUMAR MISHRA
195	7585/2023 WP(C)/16656/2023	RAJESWARI SANDHA-MP	PRANAB KUMAR SAMANTRAY
196	7586/2023 WP(C)/16657/2023	PRASANNA KUMAR PATRA-MP	PRASANTA KUMAR NANDA
197	7587/2023 WP(C)/16662/2023	PRAMOD KUMAR PRADHAN-MP	PRASANT KUMAR NAYAK
198	7588/2023 WP(C)/16664/2023	BHABASHANKAR ACHARYA-MP	BHABANI PRASAD MOHANTY
199	7589/2023 WP(C)/16666/2023	BIRENDRA BHUE-MP	KOUSIK ANANDA GURU
200	7590/2023 WP(C)/16668/2023	SUDARSHAN SAHOO-MP	SRINIVAS MOHANTY
201	7591/2023 WP(C)/16671/2023	PRAMOD KUMAR DEO-MP	NIROD KUMAR SAHU
202	7592/2023 WP(C)/24102/2021	BIKASH CHANDRA MISHRA-MP	DURGESH NARAYAN RATH
203	7593/2023 WP(C)/16673/2023	MAMINA PATRA-MP	AGASTI KANUNGO
204	7594/2023 WP(C)/16679/2023	MADHUSUDAN PRADHAN-MP	SHASHI BHUSAN JENA
205	7595/2023 WP(C)/16682/2023	HAREKRUSHNA DANDASENA-MP	MANOJ KUMAR MOHANTY
206	7596/2023 WP(C)/16691/2023	AJAY KUMAR PRUSTY-MP	SWAYAMJIT ROUT
207	7597/2023 WP(C)/16690/2023	BHASKAR SAMAL-MP	AMITAV DAS
208	7598/2023 WP(C)/16693/2023	RAJIB ROUT @ RAJENDRA ROUT-MP	AMITAV DAS
209	7599/2023 WP(C)/16696/2023	AJAY KUMAR JENA-MP	AMITAV DAS
210	7600/2023 WP(C)/16697/2023	PABITRA NARAYAN SENAPATI-MP	MANOJ KUMAR PATI
211	7601/2023 WP(C)/16698/2023	GANGADHARA TARAI-MP	AMITAV DAS
212	7602/2023 WP(C)/16689/2023	DILPREET SINGH CHHABRA-MP	KSHIROD KUMAR SAHOO
213	7603/2023 WP(C)/16702/2023	GANGPUR SHRMIK SANGH, SUNDARGARH-MP	MANOJ KUMAR PATI
214	7604/2023 WP(C)/16701/2023	RABINDRANATH ROUT-MP	AMITAV DAS
215	7605/2023	SADAN MUDULI-MP	MANOJ KUMAR PATI

216	WP(C)/16704/2023 7606/2023	ASHISA KUMAR SWAIN-MP	SOUBHAGYA SUNDAR DAS
217	WP(C)/16703/2023 7607/2023	ALEKHA SWAIN-MP	AMITAV DAS
218	WP(C)/16705/2023 7608/2023	SRIDHAR SAMAL-MP	AMITAV DAS
219	WP(C)/16710/2023 7609/2023	M/S MD. MUNTEZAR RAHMAN, CUTTACK-MP	KANANBALA ROY CHOUDHURY
220	WP(C)/16711/2023 7610/2023	SATRUGHNA ROUT-MP	AMITAV DAS
221	WP(C)/16713/2023 7611/2023	MADAN MOHAN MUDULI-MP	AKSHAYA KUMAR PANDEY
222	WP(C)/16717/2023 7612/2023	BIRAKISHOR PANIGRAHI-MP	KURESH PRASAD DASH
223	WP(C)/10470/2023 7613/2023	HARIHAR DASH-MP	SATYAJIT BEHERA
224	WP(C)/16719/2023 7614/2023	MONALISHA DASH-MP	RANJIT MOHANTY
225	WP(C)/16718/2023 7615/2023	KRUSHNA CHANDRA MOHANTY-MP	DEEPAK KUMAR MOHAPATRA
226	WP(C)/16720/2023 7616/2023	SARAT CHANDRA SUBUDHIRAY-MP	SARAT CHANDRA SAMAL
227	WP(C)/16724/2023 7617/2023	BIJAYA KUMAR SWAIN-MP	AMITAV DAS
228	WP(C)/16725/2023 7618/2023	SEBA GHASI-MP	DEEPAK KUMAR MOHAPATRA
229	WP(C)/16726/2023 7619/2023	BADAL SAHOO-MP	AMITAV DAS
230	WP(C)/16727/2023 7620/2023	BIRENDRA MOHAPATRA-MP	DEEPAK KUMAR MOHAPATRA
231	WP(C)/16729/2023 7621/2023	RUPAKAR BARIK-MP	AMITAV DAS
232	WP(C)/16731/2023 7622/2023	SRIKANTA PARIJA-MP	SIDHESWAR MALLIK
233	WP(C)/16730/2023 7623/2023	BIJAYA SAMAL-MP	AMITAV DAS
234	WP(C)/16733/2023 7624/2023	MAA ANNAPURNA SCHOOL OF NURSING, BBSR-MP	
235	WP(C)/13242/2023 7625/2023	SURYA NARAYAN DASH-MP	GOPINATH MISHRA
236	WP(C)/25111/2022 7626/2023	JYOTI RANJAN ACHARYA-MP	GOPINATH MISHRA
237	WP(C)/25112/2022 7627/2023	HAREKRUSHNA ROURAY-MP	GOPINATH MISHRA
238	WP(C)/25113/2022 7628/2023	ARABINDA PATI-MP	GOPINATH MISHRA
239	WP(C)/25115/2022 7629/2023	SUSHILA MALLICK-MP	HIMANSHU SEKHAR MISHRA
240	WP(C)/16739/2023 7630/2023	DHIRAJ LAL COLLEGE, BAHALDA-MP	MANOJ KUMAR PATI
241	WP(C)/16743/2023 7631/2023	PRAVAKAR JENA-MP	UPENDRA KUMAR SAMAL
242	WP(C)/16747/2023 7632/2023	ARDHENDU SUNDAR SAHU-MP	
243	WP(C)/3049/2022 7633/2023	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM-MP	
244	WP(C)/31194/2020 7634/2023	MAMCHAND DHANWAR-MP	AVIJIT PATNAIK
245	WP(C)/16767/2023 7635/2023	M/S S.N.MOHANTY, BBSR-MP	SUDHIR KUMAR MALLICK
246	WP(C)/16765/2023 7636/2023	SANATAN NAYAK-MP	LAXMIKANTA MOHANTY
	WP(C)/16768/2023		

247	7637/2023 WP(C)/6196/2023	SANJEETA BAG-MP	
248	7638/2023 WP(C)/16770/2023	MATHURANANDA MALLIK-MP	BHUBAN MOHAN BHUYAN
249	7639/2023 WP(C)/16772/2023	RENUBALA BHOI-MP	SUDHIR KUMAR MALLCIK
250	7640/2023 WP(C)/16786/2023	ASHOK KUMAR SAHOO-MP	BISWABIHARI MOHANTY
251	7641/2023 WP(C)/16779/2023	PUSPA PASARI-MP	KSHIROD KUMAR SAHOO
252	7642/2023 WP(C)/16799/2023	GATIKRUSHNA MALLICK-MP	PRASANNA KUMAR SAHOO
253	7643/2023 WP(C)/16802/2023	BHIMSEN MALIK-MP	PRASANNA KUMAR SAHOO
254	7644/2023 WP(C)/6906/2022	ODISHA GRAMYA BANK, CHANDOL BRANCH-MP	
255	7645/2023 WP(C)/8042/2017	MANAGEMENT OF M/S.KJS AHLUWALIA STEEL and POWER DIVISION-MP	
256	7646/2023 WP(C)/10632/2022	THE MANAGEMENT OF M/S. SAIL, ROURKELA-MP	MR DURGA PRASAD NANDABIBHU PRASAD PANDA
257	7647/2023 WP(C)/16841/2023	SANJAY DAS-MP	BAIJAYANTI MOHANTY
258	7648/2023 WP(C)/15149/2023	DR. GAURAV DASH-MP	
259	7649/2023 WP(C)/16852/2023	M/S WEIGHTRACK INDIA PVT. LTD.,BBSR-MP	PRABODHA CHANDRA NAYAK